

groups in the North East and acquisition of sophisticated weapons as well as assistance and sanctuarise enjoyed by these groups in the neighbouring countries are some of the main factors responsible for the continued existence of insurgent groups and their violent activity

(c) The areas needing development of armed forces in aid of civil power have been declared as disturbed areas, and insurgent groups viz. ULFA, NSCN and Meitei Extremist organisations have been declared as 'unlawful association'. The concerned State Government, are being given assistance to deal with the activities of the insurgent groups.

#### Upgradation of IVRI Calcutta

2722. SHRI HANNAN MOLLAH: Will the Minister of AGRICULTURE be pleased to state:

(a) whether the government propose to develop the Indian Veterinary Research Institute, Calcutta as the major Research Institute of the eastern region;

(b) whether the Government of West Bengal has also submitted any proposals in this regard;

(c) if so, the details thereof; and

(d) the action taken by the Union Government thereon?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI K.C. LENKA): (a) Sir, there is only Regional Research Station of the Indian Veterinary Research Institute in Calcutta. There is no proposal to develop it as major research Institute.

(b) and (c). The government of West Bengal has offered a piece of land for development of this regional Station.

(d) A Task Force has been constituted to examine the offer.

#### Compensation to Peppervine Growers

2723. SHRI PALA. K.M. MATHEW:  
SHRI P.C. THOMAS:

Will the Minister of AGRICULTURE be pleased to state:

(a) whether the government propose to compensate the Peppervine growers whose crops are damaged by quickwilt and other diseases; and

(b) if so, the details of relief provided or proposed to be provided to these growers?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI MULLAPPALLY RAMACHANDRAN): (a) and (b). The central sector Integrated Programme for Development of Spices being implemented during 1991-92 has various components which provide relief to the farmers, whose pepper crops are affected by quick-wilt and other diseases. These include (i) rehabilitation of old pepper gardens in Kerala which are senile and disease affected (ii) supply of input-kits and plant protection sprayers with subsidy (iii) supply of disease free planting material to farmers. An outlay of Rs. 356.54 lakhs has been provided for development of pepper under the programme for 1991-92. The problem of quick wilt disease of pepper was recently reviewed in this Ministry and under the above mentioned central Sector scheme, an additional amount of Rs. 11.81 lakh has been sanctioned to government of Kerala for exclusive utilisation in the quick wilt disease affected areas in the State. The Spices Board under the Ministry of Commerce has also sanctioned a scheme with a outlay of Rs. 20.00 lakhs for protection of disease affected areas of pepper in Kerala.

[Translation]

#### Rental Value of Agricultural lands

2724. KUMARI UMA BHARTI: Will the Minister of AGRICULTURE be pleased to state: